National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 120/ ALD/ 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: MIS Rang Sasia Poly Pack PV+ L+d Vs. Uniword Sugars PV+ L+d (USPL)
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I&B Code of 2016

<u>S</u>	I. NO.	Name	Designation	Representation	Signature
1	. RAHUL	ACIARWAL	AD VOCATE	OPERATIONAL CREDITOR	Rehalformal
		m AGARWAC Nanda	ADVOCATE	RESPONDENT	Danda Agorend
A.	Sayay	Tapnya	Dincer	Responden	Locas

CP No. (IB) 120/ALD/2017

Shri Rahul Agarwal along with Shubham Agarwal, Advocates for the Petitioner-Operational Creditor. Ms. Moica Nanda, PCS along with Sanjay Tapariya, the Director for the Corporate Debtor Company. Since, Shri Amit Gupta, PCS arguing for Respondent Company is not available today. Hence, the matter is adjourned for argument.

Ms. Monica Nanda PCS also files her memo on behalf of the Respondent.

The matter be listed on 7th December, 2017.

Date: 29/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)